

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 01/59/2017
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

NAME OF THE COMPANY: Mr. Jaspreet Pal Singh Batra V/s. JAY ESS Associates Pvt.Ltd

SECTION OF THE COMPANIES ACT: 58/59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Saurabh Kalia, Ms. Aishwarya Mishra and Ms. Samridhi Gogia, Advocates for Petitioners.

ORDER

Appearance has been put in by the Authorised Representative/Special Attorney of the Respondent. It is prayed that some time be given to appoint an Advocate for filing of the reply.

Let reply be filed within four weeks.

To come up on 27.03.2017.

Sd/-
(Ina Malhotra)
Member Judicial